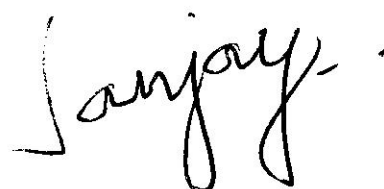


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VALUE INFRATECH INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	VALUE INFRATECH INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	5 th JULY 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity Number/Limited Liability Identification No. of the Corporate Debtor	U45204DL2010PTC205247
5.	Address of the registered office and principal office (if any) of corporate debtor	715, Navrang House, 7 th Floor, 21, K.G. Marg, Connaught Place, New Delhi, DL-110001 IN
6.	Insolvency commencement date in respect of corporate debtor	03.01.2020 (Order received on 07.01.2020)
7.	Estimated date of closure of insolvency resolution process	01.07.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	NAME: SANJAY KUMAR SINGH REGISTRATION NO. IBBI/IPA-002/IP-N00188/2017-18/10505
9.	Address and e-mail of the interim resolution professional, as registered with the Board	ADDRESS: 003, Windsor Grand Forte, Plot No. 76, Sigma-IV, Greater Noida, Uttar Pradesh-201310 EMAIL- singhsk.adv@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	ADDRESS: 003, Windsor Grand Forte, Plot No. 76, Sigma-IV, Greater Noida, Uttar Pradesh-201310 EMAIL- singhsk.adv@gmail.com
11.	Last date for submission of claims	22.01.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Financial Creditors in Class, i.e. Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. VINEET AGGARWAL, Insolvency Professional Registration Number: [IBBI/IPA-001/IP-P00475/2017-2018/10818] 2. ANISH AGARWAL, Insolvency Professional Registration Number: [IBBI/IPA-001/IP-P01497/2018-2019/12256] 3. KAPILENDRA SWAIN, Insolvency Professional Registration Number: [IBBI/IPA-001/IP-P00983/2017-2018/11624]
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) As mentioned herein below b) 1. Mr. Vineet Aggarwal Address: Plot No.2, Sampurnanand Nagar, Sagra, Varanasi, Uttar Pradesh-221010 E-Mail: vntg631@gmail.com 2. Mr. Anish Agarwal Address: 605A, R.S. Tower, Circular Road, Lalpur, Ranchi, Jharkhand-834001 E-Mail: anishagarwal@aaainsolvency.com ; ip.cispl@gmail.com 3. Mr. Kapilendra Swain Address: 303-Lata Enclave, Jail Road, Laxmisagar, Bhubaneswar, Khordha, Orissa-751006 E-Mail: cakswain@gmail.com



Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of corporate insolvency resolution process of VALUE INFRATECH INDIA PRIVATE LIMITED on 03.01.2020. The aforementioned order has been communicated to the Interim Resolution Professional on 07.01.2020.

The creditors of VALUE INFRATECH INDIA PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter-IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claim is to be submitted by way of the following specified forms in CIRP Regulations:

- Form B- For Claim by Operational Creditors;
- Form C- For Claim by Financial Creditors;
- Form D- For Claim by Workmen and Employees;
- Form E- For Claims by Authorized Representatives of Workmen and Employees;
- Form F- For Claims by Creditors (other than Financial Creditors and Operational Creditors);
- Form CA- For Financial Creditors in a Class.

The relevant forms may be downloaded from the website of Insolvency and Bankruptcy Board of India (IBBI) through (<https://ibbi.gov.in/home/downloads>).

Submission of false or misleading proofs of claim shall attract penalties.



Sanjay Kumar Singh
Interim Resolution Professional
(Registration No. IBBI/IPA-002/IP-N00188/2017-18/10505)

Date and Place: 08.01.2020, New Delhi